

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
7TH FLOOR, MAYUR BHAWAN,
CONNAUGHT PLACE, NEW DELHI – 110 001

Ref.No. IBBI/ESTT/TENDER VALUATION EXAM./77

Date : 12.12.2017

CORRIGENDUM - I

SECTION – II : CLAUSE NO. 10.17 (Page No. 10)

The bidder may provide an Undertaking in the following format :-

" To the fullest extent of the law, M/s. _____ (Name of the firm / Company) shall indemnify, defend and hold harmless INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (IBBI), its officers, employees and agents from and against any and all loss, costs, penalties, fines, damages, claims expenses (including attorney's fees) or liabilities arising out of, resulting from, or in connection with the services contemplated by this contract."

This Undertaking should be signed by the authorised representative of the firm.

SECTION – II : CLAUSE 19.1(OPENING OF BIDS) (Page No. 12)

In 5th line of 19.1 (Section – II), the word 'IX' may be read as 'XI'.

SECTION – III : PERFORMANCE SECURITY (Page No. 15)

Para 4.2 may be read as : " The bidder shall deposit Rs. 10 lakhs as performance security in the form of bank guarantee / fixed deposit. "

SECTION – III : PRICE (Page No. 16)

Para 8.2 (a), (b), (c) and Para 8.3 of Section – III deleted.

New Para 8.2 may be read as under : -

"GST / Other taxes will be as applicable from time to time. The bidder may quote separately GST / Other taxes."

SECTION – IV : SPECIAL CONDITIONS OF THE CONTRACT (Page No. 21)

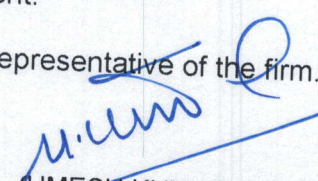
The word "other agencies" means "statutory bodies and all bodies having ownership and / or control under Central / State Govt."

ANNEXURE – III : PRE-QUALIFICATION (Page No. 35)

The bidder shall submit a self-declaration on the letter-head as under :-

" I, _____ (name) s/o / d/o _____ on behalf of _____ (name of the firm) hereby affirm and declare that _____ (name of the firm) has not been black-listed / debarred / faced any disciplinary or penal action from any Govt. department."

This self-declaration should be signed by the authorised representative of the firm.


(UMESH KUMAR SHARMA)
DEPUTY GENERAL MANAGER